

IN THE COURT OF SHRI CHANDRA SHEKHAR, SPECIAL JUDGE
CBI-19 (PC ACT), ROUSE AVENUE DISTRICT COURTS, NEW
DELHI

Ref. : RCAC-1, 2020A0004
registered U/s: 7A, 8, 9, 10 & 12
of PC Act, 1988, R/W Sec. 120-B
of IPC.
CBI Vs. N.M.P. Sinha & ors.
**(App. U/S 439 Cr.P.C. of accused
no.2 Vinay Kumar Jalan)**

06.11.2020

(Through CISCO Webex Meetings App)

Ld. Counsel Sh. Shree Prakash Sinha for accused no.2
Vinay Kumar Jalan.

Sh. Raman Kumar, Ld. Sr. Public Prosecutor and Sh. Murari
Kumar Arya, Ld. Public Prosecutor for CBI.

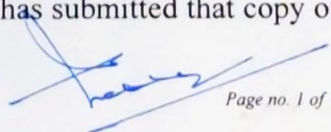
IO Ravinder Kumar, Inspector of Police, CBI, AC-1, New
Delhi.

**ORDER ON BAIL APPLICATIONS OF ACCUSED VINAY
KUMAR JALAN UNDER SECTION 439 OF Cr.P.C.**

An application seeking regular bail was filed on behalf of
accused Vinay Kumar Jalan before Ld. Principal District & Sessions
Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Courts,
New Delhi, who assigned the same to this court for adjudication and
disposal of the same.

Today, I have partly heard Ld. Defence counsel and Ld. Sr.
Public Prosecutor for CBI on the present application through CISCO
Webex Meeting App arranged by Sh. Raj Kuamr, the Reader of this
court.

Ld. Sr. Public Prosecutor for CBI has submitted that copy of

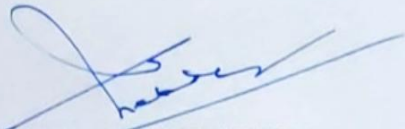


application has been received to him today only; some time may be given so that he may file reply to the same.

Heard. Request allowed.

The CBI is directed file reply to the aforesaid application on the next date with advance copy of the same to Ld. Defence Counsel on or prior to 09.11.2020. The hearing on the application is adjourned with consent of both the parties for **10.11.2020 at 11.00 a.m.**

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



CHANDRA SHEKHAR
Special Judge, CBI-19 (PC Act)
Rouse Avenue Courts, New Delhi
06.11.2020